

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

R.A. No. 147/2002 In  
Original Application No. 2451 of 2001

New Delhi, this the 12th day of July, 2002

HON'BLE MR. KULDIP SINGH, MEMBER (JUDG.)

Shri Ashim Kumar Roy, IPS (Retd.)  
F-1103, C.R. Park,  
New Delhi-110 019.

-APPLICANT

Versus

1. The Union of India  
Through Secretary,  
Ministry of Home Affairs,  
North Block, New Delhi.
2. The Secretary to Government of Assam,  
Department of Home (A), Dispur Assam.
3. The Director General of Police,  
Guwahati, Assam.
4. The Accountant General,  
Madiamgaon, Beltola,  
Guwahati-29, Assam.

-RESPONDENTS

ORDER BY CIRCULATION

After going through the RA, I find that a typographical error has crept in the order dated 13th of May, 2002 and the same has to be corrected. In the second paragraph of the ~~the~~ fourth line of the order instead of the word "1.2.2000", the same be read as "1.12.2000". An amended copy may be issued to all the parties indicating that the interest on retirement dues be paid at the rate of 12% w.e.f 1.12.2000.

RA is accordingly disposed of.

*K. Singh*  
( KULDIP SINGH )  
MEMBER (JUDG.)

Rakesh